

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. VINDHYAVASINI STEEL CORPORATION PRIVATE LIMITED
(Engaged in Construction of Road Projects, Regd office at Mumbai)
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/S.VINDHYAVASINI STEEL CORPORATION PRIVATE LIMITED PAN: AADCV5987F CIN: U27100MH2011PTC215155
2.	Address of the registered office Address other than R/o	- Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai City MH 400101 - NA
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	All that piece and parcel of land adm about H1-R60-P0 out of land bearing Gut No. 708 situate & lying at Village Bhiloshi, Wada, Thane
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	In the last three years, no financials have been audited.
7.	Number of employees/ workmen	According to the records/books of accounts, there are no workers and employees as on Insolvency commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Resolution Applicant can get the said information by sending an email to RP at cirp.vvspl@gmail.com / nvsheth@mkindia.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Minimum Net worth: Rs.10 Crore being the average of the last three financial years wherein the latest financial year being 31.03.2022; and Minimum Turnover: Rs.25 Crore average Annual turnover of being the average of the last three financial years wherein the latest financial year being 31.03.2022
10.	Last date for receipt of expression of interest	20 th April 2023
11.	Date of issue of provisional list of prospective resolution applicants	21 st April 2023
12.	Last date for submission of objections to provisional list	26 th April 2023

13.	Process email id to submit EOI	cirp.vvspl@gmail.com
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A handwritten signature in blue ink, appearing to be 'Naren Sheth', written over a light blue horizontal line.

Signature of the Resolution Professional: **IP Naren Sheth**

Registration Number of the Resolution Professional: **IBBI/IPA-001/IP-P00133/2017-18/10275**

Registered Address of the Resolution Professional: **1014, PRASAD CHAMBER, TATA ROAD NO.1, OPERAHOUSE, MUMBAI 400004**

For (Name of the Corporate Debtor): **M/S. VINDHYAVASINI STEEL CORPORATION PRIVATE LIMITED.**

Date: **05th April 2023**

Place: Mumbai